

33

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.03.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.51/B B/2018	For submission of report of IRP	Sec 7 of I&B code	M/s Oriental Bank of-Commerce	Shri V B Ravi Shankar	M/s Associate Décor Limited	M/s Keystone Partners

ADVOCATE FOR PETITIONER/s: _____

ADVOCATE FOR RESPONDENT/s: ADVOCATE AJAY FOR IRP

2022695020

ORDER

None appears for the Petitioner. Heard Shri Ajay, learned Counsel for Respondent. IRP. Issue notice in I.A No. 95 of 2019, Registry is directed to prepare notice and the learned counsel for IRP is permitted to take notice in person from the registry and to serve it personally on MD and Director of the Corporate Debtor Company and also to the Company and to file proof of service well before the next date of hearing. Post the case on **20.03.2019**

MEMBER(T)

Vanika
Raushan

© 2019 NCLT

MEMBER(J)